

(d) ONGC has taken various steps for augmenting/maintaining the crude oil production from existing fields viz. repair of existing wells, optimization of artificial lift and stimulation of wells, Improved Oil Recovery (IOR)/Enhanced Oil Recovery (EOR) scheme etc.

Supply of Natural Gas to Eastern Zone

959. SHRI TAPAN KUMAR SEN:

SHRI MOHAMMED AMIN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether States in the Eastern Zone viz. West Bengal, Jharkhand, Bihar, Orissa are having no supply of natural gas from Bombay High till date;

(b) whether no natural gas has been sourced, so far, from KG basin;

(c) whether similar regional imbalance exists for the southern States of Tamil Nadu, Karnataka, Kerala; and

(d) if so, the action taken by Government to ensure supply of CNG to the cities of those regions?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (b) Yes, Sir. However, GAIL (India) Ltd. has been issued authorization for Jagdishpur-Haldia trunk pipeline. Further, in order to source gas from KG basin, Reliance Gas Transportation Infrastructure Limited (RGTEL) has been authorized to lay Kakinada-Basudebpur-Haldia trunk pipeline.

(c) GAIL (India) Ltd. has 260 km long trunk pipeline network in Tamil Nadu, wherein around 3 million standard cubic metre per day (mmscmd) gas is being supplied. Authorization has been given to GAIL (India) Ltd. for laying Dabhol-Bangalore and Kochi-Kanjirakkod-Bangalore-Mangalore trunk pipelines. Similarly, authorization has also been given to RGTEL for laying Vijaywada-Nellore-Chennai, Chennai-Bangalore-Mangalore & Chennai-Tuticorin pipelines for supply of gas from KG basin to southern States.

(d) The expansion of CNG infrastructure in different cities in the country is being taken up in a phased manner. In order to promote investment from public as well as private sector for laying trunk natural gas pipelines and city/local natural gas distribution networks throughout the country, the Government of India has enacted 'The Petroleum and Natural Gas Regulatory Board Act, 2006' and notified the 'Policy for Development of Natural Gas Pipelines and City or Local Natural Gas Distribution Networks' Providing of CNG facilities in a particular city/town area depends *inter alia* upon proximity to trunk natural gas pipelines, availability of gas, setting up of necessary infrastructure and economic viability.

CNG Distribution Centres

†960. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

†Original notice of the question was received in Hindi

(a) the number of CNG distribution centres opened for vehicles in different States during the last three years, year-wise and State-wise;

(b) whether CNG distribution centres have been opened in any city in Rajasthan during the said period; if so, the details thereof;

(c) if not, the reasons therefor; and

(d) by when the directions of the Rajasthan High Court, Jodhpur would be complied with?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) According to information available, the number of CNG distribution centres opened during the last three years are as follows:-

Name of State	2008-09	2007-08	2006-07
Gujarat	18	36	49
Delhi	10	11	12
Maharashtra	13	4	7
Andhra Pradesh	02	1	8
U.P.	08	3	10
Haryana	02	0	0
Tripura	0	0	1
M.P.	01	00	00

(b) Presently, City Gas Distribution has not been started in any city of Rajasthan.

(c) and (d) Development of City Gas Distribution (CGD) network in a particular city/town/area depends *inter alia* on proximity to natural gas trunk pipeline network, availability of natural gas and economic viability of the CGD project. City gas distribution has not started till now in Rajasthan largely because of the relatively limited natural gas trunk pipeline network in the State. In order to promote investment from public as well as private sector for *inter alia* city/local natural gas distribution networks throughout the country, the Government of India has enacted 'The Petroleum and Natural Gas Regulatory Board (PNGRB) Act, 2006'. As regards Rajasthan, PNGRB has finalized the selection of an entity for setting up City Gas Distribution (CGD) Project in Kota.

Bidding for oil and gas blocks

961. SHRI R.C. SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether VIII round of bidding for oil and gas blocks has been held;

(b) if so, the details of blocks that are going to be auctioned in VIII round, State-wise;